

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The additional work related to the allotment of General Pool Residential Accommodation by Directorate of Estates, Nirman Bhawan, New Delhi assigned vide order dated 16.07.2022 to Sh. Balbir Singh Shalar, A. O (Judl.), as Nodal Officer for Administration Branch-III, Central District, Tis Hazari Courts, Delhi is hereby withdrawn.

Further, Sh. Lalit Singh, System Analyst, IT Cell, Central, Tis Hazari Courts, Delhi is hereby directed to look after the work related to the allotment of General Pool Residential Accommodation by Directorate of Estates, Nirman Bhawan, New Delhi as Nodal Officer for Administration Branch-III, Central District, Tis Hazari Courts, Delhi with immediate effect in addition to the work already assigned to him.

Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and the officer shall be placed under suspension and disciplinary action shall be taken against the officer, as per rules.

(GIRISH KATHPALIA) PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

54520-532 /Admn-I/P & T/HQs/2022

Dated, Delhi the

Copy forwarded for information and necessary action to:-

- 1. The Ld. Officer In-charges, Accounts Branch, Central District, Tis Hazari Courts,
- 2. The Ld. Officer In-Charge, IT Cell, Central District, Tis Hazari Courts, Delhi.
- 3. The Officers concerned.
- 4. The PS to the undersigned.
- 5. The Director/Addl. Director, Directorate of Estates, Nirman Bhawan, New Delhi.
- 6. The Sr. A.O.(J)/A. O.(J)/Branch In-charge, Admn. Branch-III, Central, THC, Delhi.
- 7. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
- 8. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
- 9. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.

10. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SÉSSIONS JUDGE (HQs)